

**DIVISION BENCH**

**ITEM NO.151**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.61/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ASHTABHUJA INFRA DEVELOPERS PVT. LTD. &amp; ANR. V/S ROC, KANPUR, UP.</b>
<b>UNDER SECTION</b>	<b>252 (3) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Anurup Dutta, Adv. : *For the Petitioner*  
Sh. Krishna Dev Vyas, Adv. : *For the RoC*  
Sh. Niraj Kumar Singh, for : *For the I.T. Deptt.*  
Sh. Krishna Agarwal, Sr. S.C.

**ORDER**

Ld. Counsels representing the parties are present through VC.

1. It is stated by the Ld. Counsel representing the Income Tax Department that the report has been filed, wherein the objections have been taken with respect to non-filing of the Income Tax Returns since 2013 onwards, after the Company was incorporated, and also the objection has been taken with respect to the business premises not been found at the given address.
2. The Ld. Counsel representing the Petitioner with respect to the second aspect states that the address has been re-nomenclatured by the Municipal Corporation, however business premises of the Company existed at same location where it existed earlier. Faced with this position, the Ld. Counsel representing the Income Tax Department seeks and is granted two weeks time to make a visit to the premises at the new address in order to verify the physical presence of the Company.

**-Sd-**

**-Sd-**

3. The report of the ROC has also been filed, wherein the objections have been raised.
4. In view of the aforesaid position, let the matter be adjourned for 9<sup>th</sup> May, 2024 and to be taken up at 02:30 PM to await the outcome of the report.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

***16<sup>th</sup> April, 2024***

*Kavya Prakash Srivastava*  
*(Stenographer)*